## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 221/GT/2020

Subject : Petition for revision of tariff of Badarpur Thermal Power Station for the

period from 1.4.2014 to 15.10.2018 after the truing up exercise.

Petitioner : NTPC Limited.

Respondents: BRPL and 4 others.

Date of Hearing: 9.11.2022

Coram : Shri I.S Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Shri Sitesh Mukherjee, Advocate, NTPC

Shri Deep Rao, Advocate, NTPC Shri Arjun Agarwal, Advocate, NTPC

Shri Shiv Bhavan, NTPC Shri Rohit Ladha, NTPC

Shri Raunak Jain, Advocate, TPDDL

Shri Buddy A. Ranganadhan, Advocate, BRPL and BYPL

Shri Anupam Varma, Advocate, BRPL and BYPL Shri Rahul Kinra, Advocate, BRPL and BYPL Shri Aditya Ajay, Advocate, BRPL and BYPL Shri Aashwyn Singh, Advocate, BRPL and BYPL

Shri Sameer Singh, BYPL

## **Record of Proceedings**

During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in the matter. At the request of the learned counsel, the Commission permitted the Petitioner to upload the note of arguments. The learned counsel for the Petitioner sought permission to file its rejoinder (by web-portal opening) to the replies of the Respondent BRPL & BYPL, which was accepted by the Commission.

- 2. The learned counsel for the Respondents BRPL & BYPL made detailed oral submissions in the matter. The learned counsel for the Respondent TPDDL adopted the submissions of the Respondent BRPL. The Respondents also prayed for time to file written submissions in the matter.
- 3. The Commission, after hearing the parties, permitted parties to file their written submissions (not exceeding 4 pages) along with copies of the judgments and orders, relied upon by them in justification of their contentions on or before **12.12.2022**.

4. Subject to above, order in the petition was reserved.

## By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

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